

MR. SPEAKER : I read it in the papers that the case has gone to the court.

SHRI S. M. BANERJEE : I never wanted to discuss the point of law ; I wanted to know about the point of procedure.

MR. SPEAKER : The Home Minister will let me know the whole position.

SHRI S. M. BANERJEE : It was a privilege motion. It is not his concern.

MR. SPEAKER : I will not give any decision on it till I hear about the whole position.

SHRI S. M. BANERJEE : Should I take it that it is pending with you ?

SHRI JANESHWAR MISRA rose —

MR. SPEAKER : I will consider your motion.

SHRI S. M. BANERJEE : What about the privilege motion regarding Shri Dange ? Will you consider it ?

MR. SPEAKER : Yes, I will consider it and will give a ruling. I have read that it is before the court. But I have to ask the Home Minister to let me know the whole position.

14.45 hrs.

PAPERS LAID ON THE TABLE

Report of Indian Institute of Management, Ahmedabad

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : Sir, on behalf of Dr. V. K. R. V. Rao,

I beg to lay on the Table a copy of the Annual Report of the Indian Institute of Management, Ahmedabad, for the year 1969-70 together with a statement regarding not laying the Hindi version of the Report. [Placed in Library. See No. LT-4019/70]

FINANCIAL COMMITTEES, 1969-70— A REVIEW

SECRETARY : I beg to lay on the Table a copy of the "Financial Committee, 1969-70 (A Review)."

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th August, 1970, agreed without any amendment to the Indian Post Office (Amendment) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 30th July, 1970."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th August, 1970, agreed without any amendment to the Contract Labour (Regulation and Abolition) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 5th August, 1970."

14.47 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Tuesday, the 25th August, 1970, will consist of :—

(1) Further discussion on the Revised Budget for West Bengal for 1970-71.